Annexure ‘A’
27th August, 2020

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010.

<table>
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<tr>
<th>Sr.No.</th>
<th>Diary No./ Receipt No.</th>
<th>Date</th>
<th>Name and Address</th>
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<tr>
<td>1</td>
<td>Email 2824/LP/2020 20-8-2020</td>
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<td><a href="mailto:gauravcbuit@gmail.com">gauravcbuit@gmail.com</a></td>
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</tbody>
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Assistant Registrar
National Green Tribunal, PB